

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **14.09.2023** THROUGH PHYSICAL HEARING



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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Praiseworth Infra Pvt Ltd

**MAIN PETITION NUMBER** : CP/350/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/267/CHE/2021; IA/235(CHE)/2022

S.NO.	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
1.	PRANAVA CHARAN m.c.	Counsel for Respondent	
2.	K. BIJAI SUNDAR	Counsel for Petitioner	

**ORDER**

Applicant is represented by Ld. Counsel Mr. K. Vijay Sundar.  
Respondent/Liquidator is represented by Ld. Counsel Mr. Pranav Charan.

Arguments partly heard.

Ld. Counsel for the parties want to refer some judgments in support of the contentions. That the copy of judgment be filed within a week from today.

List both the Applications for further arguments on

**06.10.2023 (physical hearing.)**



**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**



**[SANJIV JAIN]  
MEMBER (JUDICIAL)**